

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No.2062 of 2020

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

04/17.04.2021

At the request of the learned counsel for the petitioner, put up this case on 18.06.2021.

Mr. Arup Kumar Dey, APP is present for the State.

(Deepak Roshan, J.)

Fahim/-